

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Bank of Baroda  
Vs  
A Shanthi

**MAIN PETITION NUMBER** : CP(IB)/116(CHE)/2023

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/467(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Ramasubramaniam Raja for the Petitioner.

None for the Respondent.

Shri. R Thamodharan, IRP in person.

Despite paper publication and repeated calls, none for the Respondent is present.

Respondent is set as ex-parte.

List the petition for hearing on **06.09.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)